

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2600
ANSWERED ON:10.05.2016
Development of Border States in NER
Pathak Smt. Riti; Sarania Shri Naba Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to develop all the border States in the north eastern region with modern facilities like education, medical facilities and trade;
- (b) if so, the details thereof;
- (c) the details of works undertaken in the north eastern States under Border Area Development Programme (BADP);
- (d) the areas covered under BADP in Assam;
- (e) the total budget allocated under the BADP during the current year, State-wise; and
- (f) whether the BADP funds are also given to any NGOs and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJU)

(a) and (b): Government is taking steps to accelerate the pace of the socio-economic development of the NE region. Provision of modern facilities for all round development of border states of North East is an ongoing process. Concerned Central Ministries/Department are required to earmark at least 10% of gross budgetary support for North Eastern Region(NER). The Ministry of DoNER and NEC provide funds

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-2-

LS.US.Q.NO. 2600 FOR 10.05.2016

for bridging infrastructure gaps in NER. Under BADP, an amount of Rs. 99,000.00 lakh has been allocated, in current year 2016-17, to meet the special developmental needs of the people in the remote and inaccessible border areas situated along the international land borders through convergence of Central/State Government schemes. A total of 53 projects of Health Sector amounting to Rs. 63,313.36 lakhs, 168 projects in Education Sector amounting to Rs. 1,45,416.55 lakhs and 41 on-going projects with an approved cost of Rs. 17,322.12 lakh in Industry Sector are in progress.

(c): BADP is implemented in 150 border blocks of 49 districts in NE States along the international land border constituted with Nepal, Bhutan, China, Myanmar and Bangladesh. State Governments have utilized funds under BADP mainly on (i) Road connectivity, (ii) Water Supply, (iii) Education, (iv) Sports activities, (v) Social Infrastructure, (vi) Health, (vii) Power, (viii) Agriculture & allied sectors, (ix) Skill development, etc.

(d): BADP covers 28 border blocks of 7 border district (viz. Dhubri, Cachar, Karimganj, Kokrajhar, Baska, Chirang and Udalguri) of Assam.

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LS.US.Q.NO. 2600 FOR 10.05.2016

(e): State-wise details of funds allocated under the BADP, during the current financial year 2016-17, is given below:

S. No. Name of State Amount allocated during
2016-17 (Rs. in Crore)

1	Arunachal Pradesh	103.00
2	Assam	56.00
3	Bihar	46.00
4	Gujarat	38.00
5	Himachal Pradesh	25.00
6	Jammu & Kashmir	120.00
7	Manipur	25.00
8	Meghalaya	25.00
9	Mizoram	46.00
10	Nagaland	25.00
11	Punjab	28.00
12	Rajasthan	116.00

13 Sikkim 25.00
14 Tripura 71.00
15 Uttar Pradesh 38.00
16 Uttarakhand 31.00
17 West Bengal 122.00
Kept reserved for contingencies,
etc. 50.00
Total 990.00

(f):BADP funds are not given to NGOs. However, guidelines of BADP stipulates that due emphasis should be given to effective involvement of local population and voluntary agencies, comprising of local NGOs /Self Help Groups which are not receiving foreignaid/assistance for executing schemes, in order to inspire mutual trust and confidence between the Government and the border population.
